

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 2778/97

New Delhi this the 27th Day of July 1998

Hon'ble Shri R.K. Aahooja, Member (A)

Shri Prabhati Lal,
Son of Shri Punia Ram
R/o C-45A,
Avantika, Sector-I,
ROHINI,
Delhi-110 085.

Petitioner

-Versus-

1. The General Manager,
Western Railway,
Church Gate,
Mumbai.
2. Senior Accounts Officer,
(Foreign Traffic Accounts Office)
Western Railway, Kishan Ganj,
Delhi-110 007. Respondents

ORDER (Oral)

None had appeared for the applicant on the last occasion. None has also appeared for the applicant today even on the second call. Accordingly, The O.A. is dismissed in default and for non-prosecution.

R.K. Aahooja
(R.K. Aahooja)
Member (A)

Mittal